

Parliament Session Wrap

Budget Session: January 31 to April 4, 2025

Government Bills passed by Parliament during the Budget Session

Short Title	Key Objectives
The Waqf (Amendment) Bill, 2024	Amends the Waqf Act, 1995 to allow only Muslims practising Islam for 5 years to dedicate waqf, allow non-Muslims members in the Central Waqf Council and State Waqf Boards, remove waqf-by-user, and revoke the finality of decisions of the Waqf Tribunal.
The Mussalman Wakf (Repeal) Bill, 2024	Repeals the Mussalman Wakf Act, 1923.
*The Protection of Interests in Aircraft Objects Bill, 2025	Gives legal effect to international agreements which secure rights for assets such as aircrafts, helicopters, and engines in case of default.
*The Immigration and Foreigners Bill, 2025	Empowers the central government to notify designated immigration posts for entry into and exit from India. Provides for the Bureau of Immigration, and lists the obligations of persons and entities to provide information about foreigners
*The "Tribhuvan" Sahkari University Bill, 2025	Seeks to establish the Institute of Rural Management Anand (IRMA), Gujarat as the Tribhuvan Sahkari University.
The Railways (Amendment) Bill, 2024	Repeals the Indian Railway Board Act, 1905 and incorporates the provisions of the 1905 Act into the Railways Act, 1989.
The Banking Laws (Amendment) Bill, 2024	Amends different banking laws to alter the tenure of directors of co-operative banks, increase the number of nominees for a bank deposit. Also changes the definitions of 'fortnight' in the context of cash reserves, and 'substantial interest' in a company.
The Disaster Management (Amendment) Bill, 2024	Provides for the formation of Urban Disaster Management Authorities in cities and State Disaster Response Forces at the state level, and expands the functions of National and State Disaster Management Authorities.
The Boilers Bill, 2024	Provides for regulation of boilers and safety of life and property from danger of explosion of steam-boilers. Replaces the Boilers Act, 1923.
The Oilfields (Regulation and Development) Amendment Bill, 2024	Amends the Oilfields (Regulation and Development) Act, 1948. Expands the definition of mineral oils, introduces petroleum leases, and decriminalises some offences.
*The Finance Bill, 2025	Gives effect to tax proposals of the central government 2025-26
*The Appropriation Bill, 2025	Authorises additional expenditure from the Consolidated Fund of India for 2021-22.
*The Appropriation (No 2) Bill, 2025	Authorises additional expenditure from the Consolidated Fund of India for 2024-25.
*The Appropriation (No 3) Bill, 2025	Authorises additional expenditure from the Consolidated Fund of India for 2025-26.
*The Manipur Appropriation Bill, 2025	Authorises additional expenditure from the Consolidated Fund of Manipur for 2024-25.
*The Manipur Appropriation (Vote on Account) Bill, 2025	Authorises expenditure from the Consolidated Fund of Manipur for 2025-26.

* This Bill was introduced during Budget Session, 2025.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced during Budget Session and pending

Short Title	Key Objectives	Introduced on	Status
The Indian Ports Bill, 2025	Repeals the Indian Ports Act, 1908. Provides for regulation of ports sector by creating Maritime State Development Council, State Maritime Boards, and Dispute Resolution Committee.	28 Mar 2025 Lok Sabha	Pending in Lok Sabha
The Income Tax Bill, 2025	Replaces Income Tax Act, 1961. Retains most of its provisions, including tax rates and offences. Defines virtual digital spaces and adds virtual digital assets to definition of undisclosed income.	13 Feb 2025 Lok Sabha	Referred to Lok Sabha Select Committee

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced in earlier sessions and pending in one House

Short Title	Introduced on	Passed by Lok Sabha, pending in Rajya Sabha
The Coastal Shipping Bill, 2024	2 Dec 2024	3 Apr 2025
The Bills of Lading Bill, 2024	9 Aug 2024	10 Mar 2025
The Carriage of Goods by Sea Bill, 2024	9 Aug 2024	28 Mar 2025

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced in earlier sessions and pending in both Houses

INTRODUCED IN LOK SABHA

Short Title	Introduced on	Status
The Constitution (One Hundred and Twenty-Ninth Amendment) Bill, 2024	17 Dec 2024	Referred to Joint Parliamentary Committee
The Union Territories Laws (Amendment) Bill, 2024	17 Dec 2024	Referred to Joint Parliamentary Committee
The Merchant Shipping Bill, 2024	10 Dec 2024	Pending in Lok Sabha
The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024	5 Aug 2024	Pending in Lok Sabha

INTRODUCED IN RAJYA SABHA

Short Title	Introduced on	Status
The Pesticide Management Bill, 2020	23 Mar 2020	Standing Committee Report on 21 Dec 2021
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020
The Constitution (125th Amendment) Bill, 2019	6 Feb 2019	Standing Committee Report on 5 Mar 2020
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Status of Government Bills

Bills pending before session	33
Bills introduced during the session	11
Bills passed during the session	16
Bills withdrawn during the session	0
Bills pending at the end of the session	28

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